## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 116(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY:

Mr. Rajesh Yograj Bajaj & Anr.

V/s.

M/s. Taurus Thermoplastics Pvt. Ltd. & ors

SECTION OF THE COMPANIES ACT: 241/242

NAME DESIGNATION **SIGNATURE** 1. Swardipi Des Ray Advocate Petitioner 2. Grundeep Singh Advocate Respondents

## Order

Reply to the petition has been filed by the respondents in the Court today. A copy thereof has been furnished to the counsel for the petitioner who seeks time to file rejoinder. Let the rejoinder be filed within two weeks from today with a copy in advance to the counsel for the respondents.

List for further consideration on 07.11.2016

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA) MEMBER (T)

17.10.2016 (P.K.Sud)